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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD




IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2018

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SATYAKETU PATEL	R-2	Self	
2.	DHIREN R. DAVE	PCS	Petitioners	
3.	HITESH BUCH	PCS	for Rd	

ORDER

PCS Mr. Dhiren Dave is present for the Petitioners. PCS Mr. Hitesh Buch is present for the Respondent No. 2. Mr. Satyaketu Patel, Respondent no.2, party in person is present.

Respondent's Counsel produced a copy of the order, dated 15.05.2018, as passed by the Hon'ble Supreme Court of India, by disposing/dismissing the appeal filed by the Respondent Company. In view of this, this Court can proceed further in the matter as per merits for hearing finally.

List the matter on 24.07.2018 for final hearing.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 14th day of June, 2018.